

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

Item 39

CP (IB) No. 360/Chd/Pb/2022

Under Section 95, IBC 2016

In the matter of:-

State Bank of India

...Petitioner

Vs.

Anil Satia

...Respondent

As the Hon'ble Member(Judicial) is holding Court with the Hon'ble Member (Technical) of Allahabad Bench after lunch today, hence, the matter is adjourned to 23.05.2023.

-sd-
Court Officer

March 14, 2023
SM